


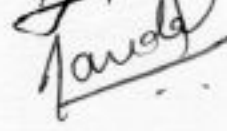
Allahabad Bench

C P No. 299/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2019

NAME OF THE COMPANY: ROC Vs. M/s. Pitambra Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271/272 of Companies Act


<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Nyes	Adv.	Retainer	
2.	Monica Nanda	PCS	Respondent	

CP No.299/ALD/2018

Parties are represented by their respective counsel as well as PCS.

The case is fixed for final hearing before the Regular Bench. However, today the coram of Division Bench is not available. Hence, the matter be adjourned before the Regular Bench on 20th August, 2019.

Dated: 16.07.2019



H.P. CHATURVEDI
MEMBER (J)

Typed by:
Kavya Prakash Srivastava
(Stenographer)